

Annexure - 8

Name of the Corporate Debtor : - Kambala Hospitality Private Limited

Date of commencement of CIRP - 06.09.2022

List of creditors as on - 23.12.2022

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of any mutual dues that may be set-off | Amount of Claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|--|---------------------------|----------------|---------------------------|----------------------------|-------------------------------------|-----------------------------|------------------------|-------------------|---|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of Voting share | | | | | Amount of contingent claim |
| 1 | Pearl Computers | 20-09-2022 | 1,03,148 | 1,03,148 | Operational-Service | Nil | Nil | No | 0% | Nil | Nil | - | - | Nil |
| 2 | Vimla Treders | 23-09-2022 | 25,42,223 | 25,42,223 | Operational-Service | Nil | Nil | No | 0% | Nil | Nil | - | - | Nil |
| 3 | Zest Food and Wellness | 19-09-2022 | 3,27,939 | 2,27,147 | Operational-Service | Nil | Nil | No | 0% | Nil | Nil | 1,00,792 | - | Non receipt of documents |
| 4 | Akshaya Traders | 20-09-2022 | 22,71,074 | 13,55,233 | Operational Creditor-Goods | Nil | Nil | No | 0% | Nil | Nil | 9,15,841 | - | Non receipt of documents |
| 5 | Virchand Khimji & Co | 19-09-2022 | 4,34,473 | 4,34,473 | Operational-Goods | Nil | Nil | No | 0% | Nil | Nil | - | - | Nil |
| 6 | Shiv Enterprises | 22-09-2022 | 5,81,896 | 4,26,668 | Operational-Service | Nil | Nil | No | 0% | Nil | Nil | 1,55,228 | - | Non receipt of documents |
| 7 | Goloka Dairy Products Private Limited | 20-09-2022 | 4,657 | 4,657 | Operational Creditor-Goods | Nil | Nil | No | 0% | Nil | Nil | - | - | Nil |
| 8 | Pace informatics | 21-09-2022 | 2,12,256 | 2,11,673 | Operational- Service | Nil | Nil | No | 0% | Nil | Nil | 583 | - | Non receipt of documents |
| 9 | Khushi Enterprise | 23-09-2022 | 9,07,199 | 9,02,774 | Operational-Service | Nil | Nil | No | 0% | Nil | Nil | 4,425 | - | Difference in Amount of Invoices and claimed |
| 10 | Nisa Hospitality Private Limited | 24-09-2022 | 2,53,375 | 2,53,375 | Operational-Service | Nil | Nil | No | 0% | Nil | Nil | - | - | Nil |
| 11 | Shah Suppliers | 19-09-2022 | 23,95,336 | 23,95,336 | Operational-Service | Nil | Nil | No | 0% | Nil | Nil | - | - | Nil |
| **12 | Paul Anthony Coutinho | 19-09-2022 | 1,34,045 | 1,34,045 | Advance for reception | Nil | Nil | No | 0% | Nil | Nil | - | - | Nil |
| **13 | Perumal Ramanujam V.& Satyanarayana N. Boddula | 14-10-2022 | 2,00,000 | 1,75,000 | Advance for reception | Nil | Nil | No | 0% | Nil | Nil | 25,000 | - | Amount received via Gpay |



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| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues that may be set-off | Amount of Claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|-------------------------|---------------------------|--------------------|---------------------------|-----------------------|-------------------------------------|-----------------------------|------------------------|-------------------|----------------------------|---|------------------------------|------------------------------------|---------------------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of Voting share | | | | | |
| **14 | Dr. Nagaraj Narayan Rao | 17-10-2022 | 1,65,000 | 1,35,000 | Advance for reception | Nil | Nil | No | 0% | Nil | Nil | 30,000 | - | Amount received via Gpay and Interest |
| *15 | Deepak Kamendra Bassi | 26-09-2022 | 5,33,000 | 29,000 | Refund of Bookings | Nil | Nil | Yes | 0% | Nil | Nil | 5,04,000 | - | Called for Documents |
| 16 | Krutika Chitre | 24-09-2022 | 2,16,701 | 2,00,000 | Advance for reception | Nil | Nil | No | 0% | Nil | Nil | 16,701 | - | Interest |
| ***17 | Vallabhdas Madhavji&Co. | 13-10-2022 | - | - | Operational-Service | Nil | Nil | No | 0% | Nil | Nil | - | - | Called for Claim Form |
| ****18 | Balasa Company | 07-12-2022 | - | - | Operational-Service | Nil | Nil | No | 0% | Nil | Nil | - | - | Received post Approval of Liquidation |
| Total | | | 1,12,82,322 | 95,29,752 | | - | - | - | - | - | - | 17,52,570 | - | |

* Mr. Deepak Bassi is a Suspended Director and related party and as such, shall not have voting rights in the CoC

** "Other Creditors" are now classified As Operational Creditors based on information and judgements shared by One of the claimant - Ms. Krutika.

*** Only Ledger statement is received from Claimant Vallabhdas Madhavaji & Co without Claim Form.

**** Claim dt: 01.12.22 was received on 07.12.22 from Balasa Company after 90 days from ICD and Liquidation was approved in 3rd CoC dt: 05.12.22

